

TO (NEW) ARTI SANJAY JAIWAL AS
PER AFFIDAVIT DATED: 26/07/2018
CL-380

I HAVE CHANGED MY OLD NAME FROM
SACRAMENTA AND SERA TO NEW NAME
SERA SACRAMENTA DESOUZA AS PER
AFFIDAVIT NO. TR - 951592 CL-400

I HAVE CHANGED MY NAME FROM
ANSARI MOHD FAROOQ ISSAK TO
ANSARI MOHD FAROOQ MOHAMMED
ISHAQUE HOUSILDAR AS PER AADHAR
CARD NO (7698 6364 5436). CL-414

I HAVE CHANGED MY NAME FROM AMIR
MOHD IQBAL TO MOHAMMED AMIR
IQBAL SHAIKH AS PER DEAD POOL/
AFFIDAVIT FOR CHANGE IN NAME DATED
(18/07/2018) CL-414 A

I HAVE CHANGED MY NAME FROM
MANISHA SURENDRA PEDNEKAR TO
SONAL KISHOR LAD AS PER DEED POLL
AFFIDAVIT DATED 25/07/2018. CL-445

I HAVE CHANGED MY NAME FROM
NAMBIRAJAN KUMAR TO NAMBIRAJAN
KUMAR KONAR VIDE MAHARASHTRA
GOVT. GAZETTE NO. (M - 1839855)
DATED: JULY 12-18, 2018 CL-456

I HAVE CHANGED MY NAME FROM
ANKUSH KUMAR SINGH TO ANKUSH
SINGH AS PER AFFIDAVIT DATED
20/07/2018 (TU 48670) CL-460

I HAVE CHANGED MY NAME FROM
VASANTRAO MARUTI DAVANE TO
VASANT MARUTI DAVANE AS PER
DOCUMENTS CL-530

I HAVE CHANGED MY NAME FROM ANKIT
KUMAR SINGH TO ANKIT SINGH AS PER
DOCUMENTS CL-530 A

I HAVE CHANGED MY NAME FROM
ARAZOO ANWAR SHAIKH TO ARZOO
MOHD ANWAR SHAIKH AS PER
DOCUMENTS CL-530 B

I HAVE CHANGED MY NAME FROM MOHD
HUSAIN MUSHTAQE AHMAD TO MOHD
HUSAIN MUSHTAQE AHMAD SHAIKH AS
PER DOCUMENTS CL-530 C

I HAVE CHANGED MY NAME FROM
SHAIKH YUNUS SHAIKH USMAN TO
SHAIKH YUNUS USMAN AS FOR AADHAR
CARD 6581 5990 6827 CL-607

I HAVE CHANGED MY NAME FROM
SADHANA SHRIKRISHNA BHAVE TO
SADHANA SHRIKRISHNA BHAVE AS PER
AFFIDAVIT CL-684

I HAVE CHANGED MY NAME FROM RIYA
DOMBER BISTA TO RHIYASHA DOMBER
BISTA AS PER AFFIDAVIT CL-684 A

I HAVE CHANGED MY NAME FROM VIJAY
KUMAR SWAMI TO VIJAY TIKARAM
SWAMI AS PER AFFIDAVIT CL-684 B

I HAVE CHANGED MY NAME FROM
ABDUL RASHID ABDUL GAFUR KHAN TO
ABDUL RASHID KHAN AS PER AFFIDAVIT
CL-684 C

I HAVE CHANGED MY NAME FROM MS.
SHABNAM BANO MUHAMMAD FARID
ANSARI TO MRS. SHABNAM IRFAN
SHAIKH AS PER AFFIDAVIT CL-684 D

I HAVE CHANGED MY NAME FROM INDU RAI A

CL-684 X
I HAVE CHANGED MY NAME FROM
ABRAR MOHD. LALMOHD. KHAN TO
ABRAR AHMAD KHAN AS PER AFFIDAVIT
CL-684 X

I HAVE CHANGED MY NAME FROM
JAHARA TO JAHANARA ABRAR AHMAD
KHAN AS PER AFFIDAVIT CL-684 Y

I HAVE CHANGED MY NAME FROM
APPADURAI JEYAKUMAR TO APPADURAI
JAYAKUMAR AS PER AFFIDAVIT CL-684 Z

I HAVE CHANGED MY NAME FROM
VENNABLOCKS TO LEENA JAYAKUMAR AS
PER AFFIDAVIT CL-684 A1

I HAVE CHANGED MY NAME FROM MARK
RICARDO TO MARK RICARDO JAYAKUMAR AS
PER AFFIDAVIT CL-684 A2

I HAVE CHANGED MY NAME FROM
JAYAKUMAR LEENA FILIS TO LEENA
JAYAKUMAR AS PER AFFIDAVIT CL-684 A3

I HAVE CHANGED MY NAME FROM
SAMEEN AKHTAR TO SAMEEN AKHTAR
KHAN AS PER AFFIDAVIT CL-684 A4

I HAVE CHANGED MY NAME FROM
SAYYED ATIF AFAQUE TO SAYYED ATIF
AFAQALI AS PER AFFIDAVIT CL-684 A5

I HAVE CHANGED MY NAME FROM
PAWANKUMAR BALMUKUND GARG TO
PAWAN BALMUKUND GARG AS PER
AFFIDAVIT DATE 26-07-2018 CL-684 A6

I HAVE CHANGED MY NAME FROM
RUPALI BHIMRAO GAIKWAD TO RUPALI
VISHAL WAGHMARE AS PER GAZETTE
NO. (MR-1774399) CL-684 A7

I HAVE CHANGED MY NAME FROM MOHD
SABIR KHAN TO SABIR SHAFI AHMED
KHAN AS PER DOCUMENT. CL-734

I HAVE CHANGED MY NAME FROM
SALEEM JAGEERDAR/ ILYAS SALEEM
JAGIRDAR TO ILYAS MUHAMMED
SALEEM JAGEERDAR, AS PER AFFIDAVIT
DATE: 26/10/2018 CL-735

I HAVE CHANGED MY NAME FROM
JITENDRA DHOKA TO JITENDRA SONRAJ
JAIN, AS PER AFFIDAVIT, DATE:
26/07/2018 CL-735 A

I HAVE CHANGED MY NAME FROM
JITENDRA SONRAJ DHOKA TO JITENDRA
SONRAJ JAIN, AS PER AFFIDAVIT, DATE:
26/07/2018 CL-735 B

I HAVE CHANGED MY NAME FROM
APPSAHEB RASKAR TO APPSAHEB
RASKAR, AS PER AFFIDAVIT, DATE:
26/07/2018 CL-735 C

I HAVE CHANGED MY NAME FROM
RAMESH DADA TO RAMESH DADA BIDVE,
AS PER GAZETTE NO. : (M-1841344)
CL-735 D

I HAVE CHANGED MY NAME FROM ABIDA
MUSHARAF MOLLA (OLD NAME) TO
ABIDA MUSHARAF MOLLA (NEW NAME)
AS PER AFFIDAVIT DATED 30TH MARCH
2018 CL-874

I SMT. SUVARNA SPOUSE OF NO.
2797988Y RANK EX-NAIK KARAD SANJAY
SHANKAR RESIDENT OF C/97, JUNI
POLICE LINE, SAHAR ROAD, ANDHERI (E),
MUMBAI 400045.

सही/-
सचिव
ठिकाना : मुंबई
दिनांक : २७/०७/२०१८

For and on behalf of
Date : 23/7/2018 Kamala Nagar CHS Ltd.
Place : Mumbai Secretary

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
KANDLA STEEL PRIVATE LIMITED

1. Name Of Corporate Debtor	Kandla Steel Private Limited
2. Date Of Incorporation Of Corporate Debtor	06/08/2007
3. Authority Under Which Corporate Debtor Is Incorporated / Registered	Registrar of Companies, Mumbai
4. Corporate Identity Number / Limited Liability Identity Number Of Corporate Debtor	U27107MH2007PTC284031
5. Address Of The Registered Office And Principal Office (If Any) Of Corporate Debtor	Registered Office 7A, Floor-GRD, Plot-73, Girraj Building, Sant Tukaram Marg, Iron Market Carnac Bunder, Chinch Bunder, Mumbai-400009
6. Date Of Closure Of Insolvency Resolution Process	6th April, 2018
7. Liquidation Commencement Date Of Corporate Debtor	24th July, 2018 (Date of Receipt of Order)
8. Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Anish Gupta Insolvency Resolution Professional 413 Autumn Grove, Opp Lokhandwala School, Lokhandwala Township, Kandivali East, Mumbai - 400 101. Cell (Anish): + 91 9821099720 Cell-Office: + 91 8976008479 Landline: + 91(22) 29659720 Email: anish@csanishgupta.com Office email: ip@csanishgupta.com Reg: No.IBBI/PA-002/IP-N00285/ 2017-18/10843
9. Last Date For Submission Of Claims	23rd August, 2018

Notice is hereby given that the Hon'ble National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of the Corporate Debtor M/s Kandla Steel Private Limited vide order dated 19th July, 2018 under section 33 of the Code.

The stakeholders of M/s Kandla Steel Private Limited are hereby called upon to submit a proof of their claims, on or before 23rd August, 2018, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

The proof of claim is to be submitted by way of the following specified forms with an Affidavit (witnessed before notary public or oath commissioner) and documentary proof in support of claim, as prescribed under the Insolvency and Bankruptcy Code (Liquidation Process) Regulation, 2016:

Form "D" - Claim by Operational Creditors except workmen and employees, Form "D" - Claim by Financial Creditors, Form "E" - Claim by Workman or Employee, Form "F" - Claim by Authorised representative of Workmen or Employees, Form "G" - Claim by any other Stakeholder.

Submission of false or misleading proofs of claim shall attract penalties.

Place : Mumbai
Date : 26.07.2018

Sd/-
Anish Gupta
Insolvency Resolution Professional
Reg: No.IBBI/PA-002/IP-N00285/2017-18/10843

COX &
Registered Of
16, Bar

NOTICE is hereby given
SEBI (Listing Obligations and
Regulations, 2015, the
Company will be held
consider and approved
quarter ended 30th June
The notice is also available on
company's website
announcement section

Place: Mumbai
Date : 26th July, 2018

**मुंबई येथील मुंबई
दिवानी न्यायालय
संक्षिप्त वाद क्र. १
सन २०१४
मधील
निष्पादन अर्ज क्र.
सन २०१६**

विनोद हस्तिमल शाह
वय साधारण ३२ वर्ष, धंदा :
मे. नीलम स्टीलचे प्रोप्रायटर.
ज्यांचा पत्ता आहे १८४, त्रि
परसुराम स्ट्रीट, ६ वा कुंभारव
मुंबई- ४००००४.

-विरुद्ध-

१. मे. म्युच्युअल इंजिनियर्स
(भागीदारी संस्था)
२. श्री. चंद्रकांत भाई
(संपूर्ण नाव माहित नाही).
पौढ, वय साधारण ५२ व
रहिवासी आणि मे.
इंजिनियरिंग वक्सचे भागी
प्रतिवादीचा समान पत्ता
कामगार पंचगंगा को-उ
सोसा. लि., पुष्पा पार्क,
मालाड (पूर्व), मुंबई- ४०

आणि

१. मे. म्युच्युअल इंजिनियर्स
२. श्री. चंद्रकांत भाई

Online bids are invited for the following works upto 06.08.2018 at 17.30 hours.

Sr. No.	System Tender No.	Name of Work/Description of Work	EMD Amount (In Lacs) Online Only	Time Period
1	40452	Supply and Installation of Indoor Gym Equipment including Three Year Maintenance	Rs. 1.00	15 Days

The details can be viewed and downloaded online directly from the Government of Chhattisgarh e-Procurement Portal <http://cgstate.gov.in> from 25.07.2018 17.30 Hours (IST) onwards.

For more details on the tender and bidding process you may please visit the above-mentioned portal NIT Details and other documents.

NOTE :

1. All eligible/interested manufacturer/firm agency Authorized Dealer mandated to get enrolled on e-Procurement portal.
2. Contractors can contact Help Desk for any clarification of their doubts regarding the process of Electronic Procurement System. Help Desk at Toll Free No. 18004199140 or through Email ID helpdesk.eproc@cgswan.gov.in

Sd/-
COMMISSIONER
MUNICIPAL CORPORATION
RAIPUR (C.G.)

Clean City, Green City, Dream City

IN THE HIGH COURT OF JUDICATURE AT BOMBAY TESTAMENTARY AND INTESTATE JURISDICTION PETITION NO. 2361 OF 2017

Petition for Letters of Administration with Will annexed to the Property and credits of Rasilaben Vinodchandra Shah alias Rasila Vinod Shah, Hindu, Indian Inhabitant of Mumbai, a Widow, Occupation : Housewife, who was residing at the time of her death at 703, 'D' Wing, Building No. 6, Sat Kripa Prem Nagar, S.V. Road, Borivali (W), Mumbai 400092 --- Deceased

Punita alias Punitaben Kishore Shah, age 76 years Hindu, Indian Inhabitant of Mumbai, Occupation : Housewife Residing at F/47, Chandai Mahal, 2nd Floor, 11th Road, TPS III, Near V.N. Desai Hospital, Santacruz(E), Mumbai - 400055, being one of the Legatee named under the Last Will and Testament of the deceased above named

.....Petitioner

To,
All concerned

If you claim to have any interest in the estate of the above named deceased you are hereby cited to come and see the proceedings before the grant of Letters of Administration with Will annexed.

In case you intend to oppose the grant of Letters of Administration with Will annexed, you should file in the office of the Prothonotary and Senior Master a caveat within 14 days from the service of this citation upon you

" You are hereby informed that the free legal services from the State Legal Services Authorities, High Court Legal Services Committees, District Legal Services Authorities and Taluka Legal Services Committees as per eligibility criteria are available to you and in case you are eligible and desire to avail the free legal services, you may contact any of the above Legal Services Authorities / Committees"

Witness SMT. VIJAYA KAMLESH TAHILRAMANI, Acting Chief Justice at Bombay aforesaid this 27th day of June 2018

For Prothonotary and Senior Master
The 27th day of June 2018
Alochan Naik

Advocate for the Petitioner
Office No. 11, Daulat Sagar Building
Nehru Road, Santacruz (E) Mumbai - 400055

SEAL

M.P. SUNIL,
Advocate High Court,
109, 1st floor, Shiv Centre, Sector-17, Vashi, Navi Mumbai

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2. Date Of Incorporation Of Corporate Debtor	06/08/2007
3. Authority Under Which Corporate Debtor Is Incorporated / Registered	Registrar of Companies, Mumbai
4. Corporate Identity Number / Limited Liability Identity Number Of Corporate Debtor	U27107MH2007PTC284031
5. Address Of The Registered Office And Principal Office (If Any) Of Corporate Debtor	Registered Office 7A, Floor-GRD, Plot-73, Giriraj Building, Sant Tukaram Marg, Iron Market Carnac Bunder, Chinch Bunder, Mumbai-400009
6. Date Of Closure Of Insolvency Resolution Process	6th April, 2018
7. Liquidation Commencement Date Of Corporate Debtor	24th July, 2018 (Date of Receipt of Order)
8. Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Anish Gupta Insolvency Resolution Professional 413 Autumn Grove, Opp Lokhandwala School, Lokhandwala Township, Kandivali East, Mumbai - 400 101. Cell (Anish): + 91 9821099720 Cell-Office: + 91 8976008479 Landline: + 91(22) 29659720 Email: anish@csanishgupta.com Office email: ip@csanishgupta.com Reg: No.IBB/PA-002/IP-N00285/2017-18/10843
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Submission of false or misleading proofs of claim shall attract penalties.

Place : Mumbai
Date : 26.07.2018

Sd/-
Anish Gupta
Insolvency Resolution Professional
Reg: No.IBB/PA-002/IP-N00285/2017-18/10843

The free Press JOURNAL / MUMBAI / 27/07/2018